

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

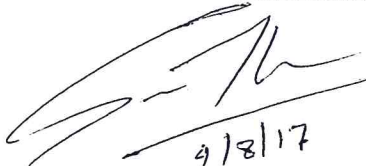
APPLICATION NUMBER :
PETITION NUMBER : TCP/189/ (IB)/2017
NAME OF THE PETITIONER(S) : STORE ENSO INPAC DELTA INDIA PVT LTD
NAME OF THE RESPONDENT(S) : DEEPA PANELS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 SAM JAYARAJ
HOUSTON
FOR
M/S. KOECHAR & CO.


COUNCIL REPRESENTING
COUNSEL FOR
PETITIONER


9/8/17

ORDER

Counsel for Petitioner present and submitted an affidavit of service on the Official Liquidator dated 12.07.2017. However, there is no representation on behalf of the Official Liquidator. The Registry is directed to issue a short notice to the Official Liquidator that shall be served personally by one of the officers of the Registry for appearance of Official Liquidator in person on the next date of hearing. Put up on 10.08.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)